

them again to expedite the implementation of these recommendations?

SHRI A. P. JAIN: I have said that we have discussed these recommendations at the National Development Council and we are discussing them from time to time. Our officers are going there and most of these recommendations are being implemented by the State Governments.

MR. CHAIRMAN: No more; this is not a general discussion on food policy. Next question.

**CHANDRAPURA-MURI-RANCHI-BONDAMUNDI RAILWAY LINE**

\*205. SHRI T. BODRA: Will the Minister of RAILWAYS be pleased to state the time by which the construction of the Chandrapura-Muri-Ranchi Bondamundi railway line is expected to be completed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Construction of the Chandrapura-Muri-Ranchi Section (Stages I and II) of Chandrapura-Muri-Ranchi-Bondamundi Project is in hand and is expected to be completed by the end of 1960.

SHRI T. BODRA: May I know how many miles have already been completed?

SHRI S. V. RAMASWAMY: I am sorry \ have not got the exact figure.

SHRI T. BODRA: May I know the amount of land that has been acquired for this purpose under the Land Acquisition Act?

SHRI S. V. RAMASWAMY: I have no information about that. But I may tell the hon. Member that Stage I was ordered to be constructed in October 1957 and Stage II, that is, Muri-Ranchi section has been ordered on 19th February 1958. Both these Stages I and II will be completed by the end of 1960.

**LAND ACQUISITION BY THE SOUTH-EASTERN RAILWAY IN DISTRICT SINGHBHUM**

\S \*206. SHRI T. BODRA: Will the Minister of RAILWAYS be pleased to state whether land acquisition proceedings have been started in respect of lands which have been taken over by the South-Eastern Railway for railway purposes in the District of Singhbhum in Bihar?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Yes, Sir. Necessary land Acquisition proceedings in the Singhbhum District have been started by the Railway through Civil Authorities concerned.

SHRI T. BODRA: May I know, Sir, what was the amount of compensation that was paid to the people?

SHRI S. V. RAMASWAMY: I have got figures only for one section with regard to the land acquired, but require notice with regard to the amount.

SHRI T. BODRA: Is it a fact that the people whose lands have been acquired for this purpose were not paid compensation according to the market price of the land, which is necessary under the Land Acquisition Act?

SHRI S. V. RAMASWAMY: Whether market value or not, I do not have the necessary information. But some section has been paid for and so far as other sections are concerned award statements are awaited and as soon as they are received, the amounts will be paid. As a matter of fact we are pressing the civil authorities to pay the amounts as soon as possible.

SHRI V. K. DHAGE: The question is whether the compensation that is fixed for the acquisition of land is satisfactory to the people from whom the land is acquired, or is there any dissatisfaction with regard to that?

SHRI S. V. RAMASWAMY: The earlier question was about the market

price. As I said, I have no information on that. With regard to the question of satisfaction, I submit that it is purely subjective.

MR. CHAIRMAN: You won't be satisfied, whatever we pay—that is what he means.

SHRI SHAH NAWAZ KHAN: I want to add to the reply given by my hon. colleague. There are certain proceedings which have to be initiated by the State Governments for acquisition of land. The price is actually fixed by the Land Acquisition Officer and we pay according to his decision.

SHRI T. BODRA: In view of the fact that the railway lines were being constructed without the lands being acquired, for the last three years, may I know, Sir, if any crop compensation has been paid to the people who were deprived of the cultivation of their land?

SHRI S. V. RAMASWAMY: There are four sections here, (a) At Dongaposi about an acre has been acquired, but no award statement has been received from the Collector of Singhbhum. Therefore, no compensation has yet been paid.—(b) For Noamundi—Banspani construction about 203 acres are to be acquired. Out of this possession of about 138 acres have since been received and compensation paid, (c) For Sini-Kandra doubling, proposals for acquisition of about 90 acres have been submitted. For this no compensation has yet been paid as no estimate has been received from the State Government, (d) For Rajkharwan—Barajamda doubling, possession of 274 acres has since been received. No compensation has been paid as no estimate from the State Government has been received. Therefore, as soon as these are received we shall do the needful. J

SHRI RAJENDRA PRATAP SINHA: It appears that the compensations to be paid to the owners have been pending for some time and the Railway have already taken possession of the land and the people are suffering.

Will the Railway Minister see that the decision by the State authorities is expedited and these persons are paid as soon as may be possible?

SHRI S. V. RAMASWAMY: We have no control over the civil authorities. It is up to them to expedite the matter. As a matter of fact, we are pressing the civil authorities for making payments for lands taken possession of by the railways.

**RECRUITMENT OF PERSONS BELONGING TO NON-SCHEDULED CASTES AND SCHEDULED TRIBES IN THE SOUTH-EASTERN RAILWAY**

\*207. SHRI T. BODRA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of applications so far received for employment in class IV and class III services from persons belonging to the Scheduled Castes and the Scheduled Tribes at Chakradharpore in the South-Eastern Railway during the year 1958; and

(b) the total number of appointments given to such persons during the same period?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b). Information is being collected and will be laid on the table of the Sabha.

श्री डॉ० न०० राजभोज: क्यामाननीय मंत्री महोदय बता सकते हैं कि शेड्यूल्ड कास्ट के कुल कितने ब्लास ४ और ब्लास ३ इम्प्लोईज रेलवे में हैं और कुल कितने लोगों को इंटरव्यू के लिये बुलाया गया था ? क्या आप यह कृपा करके बता सकते हैं ?

श्री शाहनवाज खां : यही इन्फार्मेशन जमा की जा रही है, जब जमा हो जायगी, तो फिर यहाँ सभा की मेज पर रख दी जायगी ।